

Funds under PMGSY for Uttarakhand

‡1811. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the funds provided to every district of Garhwal Division in Uttarakhand under Pradhan Mantri Gram Sadak Yojana (PMGSY) during 2007 to 2013;

(b) whether these are such districts also in the State which have not been provided funds under PMGSY from 2008 to till date; and

(c) the details of the proposals received from Tehri district under PMGSY, date-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) and (b) Funds under Pradhan Mantri Gram Sadak Yojana (PMGSY) are released taking State as a unit. State Rural Roads Development Agency (SRRDA) of the respective State Government has a single account from which funds are released to Programme Implementation Units (PIUs) from time to time for payment to contractors for execution of work under PMGSY. During the year 2007 to 2013 funds were released to Uttarakhand under PMGSY as under:

(Rs. in crore)		
Sl.No.	Year	Funds Released
1.	2007-08	78.74
2.	2008-09	114.89
3.	2009-10	164.95
4.	2010-11	237.96
5.	2011-12	295.32
6.	2012-13	149.24
7.	2013-14 (upto July, 2013)	Nil

‡ Original notice of the question was received in Hindi

(c) The details of project proposals received and sanctioned for Tehri District under PMGSY during 2006-07 to 2012-13 is as follows:

Sl.No.	Date	Length in km.	Cost in Rs. cr.
1	13-11-06	162.45	26.92
2	20-09-07	45.33	9.35
3	28-11-07	64.21	20.09
4	13-02-09	139.29	35.32
5	23-03-10	164.79	58.15
6	06-12-12	216.42	95.76

Funding for MGNREGA

1812. SHRI NATUJI HALAJI THAKOR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) what is the funding, pattern of MGNREGA;
- (b) the amount released to various States under the scheme during the years 2007-08 to 2011-12, year-wise and State-wise; and
- (c) what is the amount released to Gujarat during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Section 22 of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) 2005 lays down the funding pattern of MGNREGA. As per the funding pattern, the Central Government meets the cost of (i) amount required for payment of wages for unskilled manual work under the Scheme, (ii) Up to three-fourths of the material cost of the Scheme including payment of wages to skilled and semi-skilled workers subject to the provisions of